

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, AT PUNE

ORIGINAL APPLICATION No. 36 OF 2023

IN THE MATTER OF:

HIREN MAYURBHAI RATHOD

...APPLICANT

VERSUS

STATE OF GUJARAT & ORS.

...RESPONDENTS

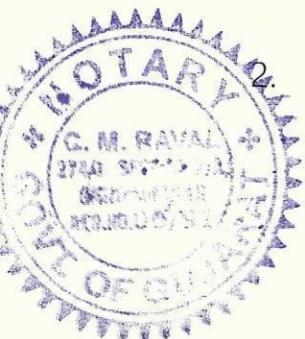
AFFIDAVIT ON BEHALF OF RESPONDENT - 2 -

GUJARAT POLLUTION CONTROL BOARD

I, Rupin R. Panchal, adult, having my office at Gujarat Pollution Control Board, Paryavaran Bhavan, Sector 10A, Gandhinagar in State of Gujarat, do hereby solemnly affirm and state on oath as under:

1. I am presently working as Legal Executive with the Gujarat Pollution Control Board - respondent no. 2 in the present application. I am conversant with the facts of the case having perused the record pertaining to the case available in my office. I am authorised to swear the present affidavit on behalf of Gujarat Pollution Control Board and am otherwise competent to make the present affidavit.

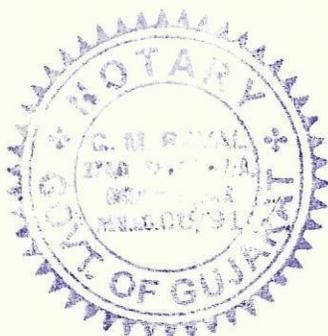
The present application has been filed alleging continuous violation of the provisions of the Air (Prevention and Control of Pollution) Act, 1981, Water (Prevention and Control of Pollution) Act, 1974 and Hazardous and other Wastes (Management & Transboundary



Rupin R. Panchal

Movement) Rules, 2016 by the private respondent – Geo Cleaner LLP, and inaction on the part of the statutory authorities in taking strict action against the industrial unit for continually causing environmental pollution. A prayer is accordingly made for issuance of a direction to close the operation of the industrial unit for violation provisions of law as also imposing “suitable environment compensation” on the defaulting unit for causing damage to the atmosphere and violating the provisions of law.

3. I submit that the allegations about the 5th respondent flouting the provisions of environmental laws and rampantly causing air and water pollution on a daily basis are exaggerated and not wholly true. Except bald allegation, no material, much less cogent and credible material, has been placed on record by the applicant in support of its say about the unit consistently causing air and water pollution and indulging in improper storage and disposal of hazardous waste. Similarly, the allegations about the Pollution Control Board being lackadaisical and negligent in discharge of its statutory duty is incorrect and denied. I specifically deny the assertion and allegation made in the application about the Board being derelict in performance of its duty and failing to take appropriate legal action against the erring industrial unit despite the unit on a daily basis offending the law and causing pollution. I state that the Board has been diligent and sincere and has taken all necessary action against the industrial unit whenever the unit has been found to be not strictly complying with the applicable environmental laws. The unit has been ordered to pay environmental damage compensation whenever it is found to have flouted the law and instructed to take all necessary remedial steps for ensuring protection of the surrounding environment. Further it is submitted that this is a pre-



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processing unit which brings Industrial hazardous waste unites from various industries a blend it to the requirement of cement industry for co processing of the hazardous waste. The concept of co-processing is helpful in disposal of hazardous waste in environmentally sound manner.

4. I say that the industrial unit, since its inception, has been monitored regularly for the compliance of the environmental laws. There have been times when the unit is noticed to have not strictly complied with the environmental laws, particularly the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016. At all such times, the Pollution Control Board has taken prompt action, be it of directing the project proponent to take corrective steps or even ordering closure of the unit upon not finding sufficient remedial measures being taken by the industrial unit. In fact, the applicant has himself appended documents to the application showing action having been taken by the Board. This itself exposes the falsity of the allegation being levelled by the applicant against the Board of not taking legal action against the unit and evidences the sincerity of the Board in taking lawful action against the erring industrial unit for every instance of non-compliance with environmental laws.
5. Post filing of the present application, an inspection of the unit was carried out on 3.07.2023. A copy of the inspection report has previously been sent to the Registry of this Hon'ble Tribunal. For easy reference, a copy of report of inspection carried out on 3.07.2023 is annexed herewith and marked as **Annexure A-1**. The Effluent Treatment Plant (ETP) installed within the premises of the unit was found operational and no major infirmity was noticed in the



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treatment of the effluent generated by the unit. No contaminated waste water was observed over the surface of open land, both within and outside the premises. The hazardous and other waste was found properly stored by the unit and the disposal of such waste was being done by the unit as per provisions of law.

6. Another inspection was carried out on 18.11.2023, and a copy of report of inspection made on 18.11.2023 is annexed herewith and marked as **Annexure A-2**. Again, no instance of causation of environmental pollution was noticed by the officials of the Board. The unit was found working in accordance with the terms of Consolidated Consent and Authorization, which is valid till September 2025, and in conformity with the provisions of environmental laws.

7. I declare that the Board has in the past taking action commensurate to the need of the situation and will continue to periodically conduct inspection of the industrial unit to examine and verify the functioning of the unit as being complaint with the rules and regulations, and assures to take action as may be found reasonably necessary for ensuring strict compliance by the unit with applicable environmental laws.

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DEPONENT

VERIFICATION

Verified at Fundharya on this 29th day of November, 2023 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.



Solemnly Affirmed Before Me *Ru*
DEPONENT
C.M. RAVAL
NOTARY
Govt. of Gujarat
29 NOV 2023



Gujarat Pollution Control Board

Annexure A-1

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details GEO CLEANER LLP

Outward No: 43018-04/07/2023

Email : customer@geocleanerllp.com PLOT NO:94,
 Telephone : 9033220174 TOWER H 402, AARUNI RESIDENCY BILL, VILLAGE: BIL, VADODARA
 , Survey No. 94, Pratapnagar, Jarod Savali Road, Old Samlaya, Savali 391121,
 vadodara ,
 Pratapnagar - 391410
 DIST : Vadodara , TAL : Savli , SIDC : Not In Gide
 Inspection Id : 742756 (H.O.Reference) Ro Name : Vadodara

2 Type / Scale / Sector / Status : RED / SMALL / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 03/07/2023 11:30 / Air , Water , Hazd Person Contacted : Mr. Denish Bhalodia - Director

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 15/04/2020 Production Start Dt : 01/05/2020 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 7.500 Dom : 8.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 2.000 Dom : 2.500 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Tanker

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): ZLD / -

10 Status of water consent Under the Water Act,1974: AWH-110736-30/09/2025 Last Inward:183092-15/10/2020[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 0 , Capacity of All = -

APCM Details : Scrubber
Fuel Used : ldo
Stack Attached to : Any Other,D.G. Sets

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : HW Monthly Return : 2023-05

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
11/02/2022	SCN	30/09/2022	,	638714	SCN	ROU	684859
08/06/2022	REV	20/07/2022	3MT,	673743	REV	APP	678462
07/04/2022	SCN	09/05/2022	,	656681	SCN	ROU	661671

Monthly Patrak Data : Last Return : 202305 HAZD Waste Disposal : 4930.540 (118 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 0, ETP - 0, APCM - 9471	Meter Reading - 0, Kilo Litre - 28	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

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One Time Updatons

0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	MGVCL	
p	- On East Direction of the location of the Company	ON EAST	
p	- On North Direction of the location of the Company	ON NORTH	
p	- On South Direction of the location of the Company	ON SOUTH	
p	- On West Direction of the location of the Company	ON WEST	
o	- Production since (Date) or Proposed	01/05/2020	
g	- Nos of Stacks (Flue Gas & Process)	1, 0	
k	- Recycler Registration Valid ??	Yes	
j	- Name & Address of MAIN Re-Cycler	as per crux	
h	- Regd with T.S.D.F	VAD-Nandesari Enviro Cntl Ltd.BARODA [22333]	
i	- Recyclable Hazd Waste Disposal to	O/s State	
f	- Display Board Provided at the Entrance ?	Yes	
l	- CETP Name	----NOT a CETP Member	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 1, 1	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary-Tertiary	

General Observation

a	- R.O File No	-	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	Yes	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	Not Applicable
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Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	As per crux	

04/07/2023

2/5 (Through XGN)



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g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	Not Applicable
h	- Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	--	
i	- Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	- Is unit complying the conditions given in SOP/Guidelines?	Yes	
k	- Facility is adequate for the applied process	Yes	
l	- Passbook is maintained?	Yes	
m	- Details of PLL, if applicable	--	
n	- Details of safety specs provided by the facility	--	
o	- Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	- Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	- Source of Water Supply	Tanker	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (75614)

This unit is visited on 03/07/2023. Detail IR is attached herewith. [508]-04/07/2023
~ RO Comments/Reply : recommended for further revocation for three months-04/07/2023

I recommend : i. Recommend Revocation Order

W.C Notings: -----[508-ROH]~

Specific Instructions given to Industry at the time of visit, for Pt to Pt Compliance

હાલની ચોમાસાની સિઝનને ધ્યાનમાં રાખીને ગ્રીન બેલ્ટ વધારવો. ડૂમમાં ઉછેરવામાં આવેલ વૃક્ષો જમીન પર ઉગાડવા.
Online analyser સાથે ફટર સિસ્ટમ લગાડવી.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

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Instructions in Previous Visits and Reply	Insp Det	Instruction Status
2) આપના એકમ દ્વારા એકમમાં બનાવેલ Green belt એરીયા ની માહિતી અત્રેની કચેરીમાં જમા કરાવવી.; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
5 Pre processing waste ની guidelines નું તેમજ CCA ની શરતો નું ચુસ્તપણે પાલન કરવું; We have uploaded reply in Extra Tag dated 24/03/2023 and also submitted to respective R.O. (06/04/2023)	729590(20/03/23)	Fully Complied
4 આપના એકમ દ્વારા છેલ્લાં ત્રણ માસ દરમિયાન મેળવેલ hazardous waste અને co processing માટે મોકવેલ તેમજ અન્ય રીતે નિકાલ કરેલ hazardous waste (CCA મુજબ) ની માહિતી આધારભૂત પુરાવા સાથે અત્રે ની કચેરી માં જમા કરાવવી; We have uploaded reply in Extra Tag dated 24/03/2023 and also submitted to Respective R.O. (06/04/2023)	729590(20/03/23)	Fully Complied
1) આપના એકમમાં PLANT LAY OUT AREA (Storage Area +process Area +other Area)ની Dimension સાથેની માહિતી અત્રેની કચેરીમાં જમા કરાવવી.; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
3) આપના એકમ દ્વારા waste receiving/disposal માટે વાપરવા માં આવતા transportation vehicle ની GPCB ની VLTS સાથે registered vehicles ની માહિતી અત્રેની કચેરી માં જમા કરાવવી; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
૧. આપના દ્વારા છેલ્લા ત્રણ મહિના દરમિયાન રીસીવ કરેલ હેઝાર્ડસ વેસ્ટ અને ડીસ્પોઝ કરવામાં આવેલ હેઝાર્ડસ વેસ્ટની વિગત આધારભૂત પુરાવા સાથે રજુ કરવી.; We have uploaded Reply in Extra Tag and also submitted to respective R.O (10/01/2023)	698650(28/12/22)	Fully Complied
૨. આપના એકમમાં હેઝાર્ડસ વેસ્ટના Preprocessing દરમિયાન ઉત્પન્ન થતા હેઝાર્ડસ વેસ્ટની માહિતી (જનરેશન અને ડીસ્પોઝલ) રજુ કરવી.; We have uploaded reply in Extra Tag and also submitted to respective R.O. (10/01/2023)	698650(28/12/22)	Fully Complied
1. મુલાકાત સમયે આપના જણાવ્યા અનુસાર ફક્ત waste mix liquid માં expansion કરવાના હોય તે અંતર્ગત revised proposal જમા કરાવવી; Dear Sir,@#\$We have uploaded detailed query reply in "EIA" tag. (22/08/2022)	679594(27/07/22)	Fully Complied
૨. છેલ્લા ૩ માસ દરમિયાન આપના એકમ દ્વારા જે પણ ઔદ્યોગિક એકમમાંથી વેસ્ટ એકઠો કરવામાં આવ્યો અને તેને પ્રોડક્ટ બનાવી ક્યાં ઔદ્યોગિક એકમોનો આપ્યો તેની માહિતી આપવી (મહિના વાઈઝ માહિતી આપવી) અને જે પણ એકમને પ્રોડક્ટ આપો છો તેની સાથેના MOU રજુ કરવા; Dear Sir,@#\$We have uploaded detailed query reply in "EIA" tag. (22/08/2022)	679594(27/07/22)	Fully Complied



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (75614)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	12	vent from mixing operation	SCR	PM-150,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	7	125KVA	YES	N.A	ldo	170 Lit/Day	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	3010.000-M.T	COL,DCO,STO,TRA
2	Concentration or evaporation residues	I -37.3	2000.000-M.T	COL,DSS,STO,TRA
3	Used or Spent Oil	I -5.1	1.000-M.T	COL,REU,STO,TRA
4	Concentration or evaporation residues	I -37.3	2000.000-M.T	CIW,COL,DSI,STO,TRA
5	Chemical sludge from waste water treatment	I -35.3	50.000-M.T	COL,DSS,STO,TRA

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Waste Mix Liquid	1625.000	1625.000 - M.T	0.000	
2	waste mixed solid/semi solid	6600.000	6600.000 - M.T	0.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	additives	416.660 - M.T
2	organic/inorganic hazardous and non hazardous wastes	8225.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 15.500	WWG : 4.500	Water Source	Remark
1	Agriculture	5.000	0.000	Tankers	
2	Domestic Purpose	3.000	2.500	Tankers	
3	Others	2.500	1.500	Tankers	Water Use in ODC, PGC, DW and Lab

H Solid Waste

Inspection Team : J.M. Mahida, ROH - R.N.Shaikh,ROH

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(J.M. Mahida, ROH)

Inspection Report

Name & Address of Industrial Unit	:	GEO CLEANER LLP Survey No. 94, Pratapnagar, Jarod Savli Road, Old Samlaya, Savli 391121, Vadodara
Reference	:	Hazardous Waste Cell email dated 28/06/2023
Date & Time of Inspection	:	03/07/2023 at 11:30
Person Contacted	:	Mr. Denish Bhalodia - Director

Observations:

- The unit is engaged in Pre-processing of Hazardous wastes i.e. Different categories of Hazardous Waste (Solid/semisolid/Liquid) having high calorific value received from various industries and after mixing according to its compatibility, it is sent for Co-Processing in Cement Manufacturing Units. Unit has granted CCA for Pre-Processing of Hazardous waste to prepare alternate fuel (AFR) for Co-Incineration (Co-Processing) (1) Waste Mixed Liquid – 19500 MT/Year (2) Waste Mixed Solid/Semi Solid – 79200 MT/year vide order No. AWH-110736 Valid up to 30/09/2025.
- Unit has obtained permission for pre-processing of different categories of hazardous wastes as per the consent condition no. 7.4 for Reception, collection, treatment, storage & its use for preparation of mixed liquid solid/semi solid which is then disposed at Cement Industry for Co-Incineration (Co-Processing) by use of GPS unable vehicle and XGN generated Manifest.
- Unit has submitted MOU for sending waste to co processing with M/s J.K Cement, M/s Nuvoca Vistas Corporation Limited, M/s NU vista limited, M/s Gujarat siddhi cement limited, M/s Birla Corporation Limited, M/s wonder cement, M/s. Ambuja Cement and M/s Udaipur Cement.
- Unit has provided Closed shed area and impervious flooring in shed area for the reception, storage, and treatment of the Different types of hazardous waste.
- The total area of the unit is 9714m².The total area covered by the shed is 2920 m² and the area provided for greenbelt is 3333.62 m².
- The unit has recently carried out additional plantation of 150 trees within premises. Unit has also planted trees in drums. Unit has been instructed to transfer trees from plastic drums onto land.
- Unit has provided pukka road around the periphery of the Storage and process shed area for the movement of vehicles.
- Water is only required for domestic purpose. Required water is purchased through tanker. Generated domestic wastewater is disposed through soak pit.
- Unit has provided ETP consisting of primary and tertiary treatment facility. Treated wastewater is reused in process. During visit, ETP is observed in operation and it is operated

on batch mode. Unit has provided Flow meter at the inlet and outlet of the ETP. Reading noted at the time of visit is 53.88 kl and 23.31 KL respectively. Generated ETP sludge is used in co-processing within plant.

- Unit has provided storage tank (3 X 65 MT, 1 X 220 MT, 1 X 20 MT) for storage of liquid waste. Unit has provided one mixing tank of MS having Glass lined with agitation (75 MT) and one sigma blender (5 MT) for the preparation of waste mix liquid having uniform physical and chemical quality.
- Unit has provided 3 Nos of Air Operated Double Diaphragm (AOD) pumps to transfer raw liquid waste from drums to storage / mixing tank as well as recirculating liquid within tank to form homogeneous liquid.
- Unit has separate fume extraction hood with each AOD pump, each storage tank, mixing tank and sigma blender. These fume extraction hoods are further connected to common activated carbon filter provided as APCM. During visit, APCM system is found in operation.
- Unit has provided two pits having processing capacity (Dimension: 6.995*3.89*2 mtr) 45 MT batch size with suction hoods over it Connected with stack having activated carbon filter as APCM. Dry waste is mixed with JCB machines and manual screening is carried out before packing.
- Unit has provided VOC, H2S & LEL, Cl2 & HF sensors Near Solid waste mixing pit (process area). During inspection, sensors are showing reading as follows: VOC: 0 ppm, H2S:0 ppm, LEL: 0 ppm, Cl2:0 ppm & HF:0 ppm. Unit has provided VOC, H2S, LEL & CO sensors at Storage area. During inspection, sensors are showing reading as follows: VOC:0 ppm, H2S:0 ppm,CO: 0 ppm & LEL: 0 ppm. Unit has provided VOC, H2S, LEL, CO & aniline sensors Near Sigma mixer. During inspection, sensors are showing reading as follows:VOC:0 ppm, H2S: 0 ppm, CO: 0 ppm, LEL: 0 ppm & Aniline: 0 ppm.
- Unit has provided one D.G. set (cap: 125 KVA) as standby. Unit has provided odour control system/deodorant spraying system. During inspection, odour control system/deodorant spraying system is observed in operation, which is operated for 5 mins at an interval of 15 mins.
- Installation of new shredder for contaminated plastic material is going on.
- All the hazardous waste transportation (Reception & Disposal) is carried out through “XGN” Manifest System. GPCB “XGN” VLTS programs enables to track the transportation vehicles during the transfer. The unit is having dedicated vehicles for the transportation of hazardous waste and all the vehicles used for the same is registered with VLTS system through GPS System having unique IEMI Number.
- Details of waste receipt, waste mix dispatch and stocks are as below:

Month	Waste receipt	Waste mix dispatch to Cement industries
April-2023	2708.96 MT	2515.207 MT
May- 2023	3482.79 MT	2911.062 MT
June-2023	2757.87 MT	2937.625 MT

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- Details of waste stocks (Raw material): Solid: 176.971 MT, Semi Solid- 388.83 MT, Liquid: 175.936 MT.
- Details of waste mix stocks (Raw material): waste mix Solid: 176.971 MT, Semi Solid- 388.83 MT, Liquid: 175.936 MT.
- Generated ETP sludge is presently used in co-processing within premises with waste mix solid. Unit has utilized 392 Kgs in April -2023 & 1748 Kgs in June-2023. The same has been verified from the Batch card maintained for co-processing of waste.
- Generated discarded contaminated drums are disposed off to M/s Lucky Scrap Traders, GIDC, Halol through manifest system. Unit has disposed of 43.16 MT in June-2023, 37.06 MT in May-2023 & 37.97 MT in April-2023 to M/s Lucky Scrap Traders, GIDC, Halol.

Compliance to the cause of closure order GPCB/CCA-VRD-1869/ID-75614/603254 dated 12/10/2021 with immediate effect is verified as under

Sr	Point of closure	Compliance
1	@ 30 MT of industrial process waste observed stored on land in open area near assembly point.	No waste is observed on open land within premises. Unit has provided dedicated storage area for liquid and solid hazardous waste.
2	@25 MT of waste mix solid product observed stored in open area on concrete flooring near main gate of the unit.	No waste is observed on open land within premises. Unit has provided dedicated storage area for liquid and solid hazardous waste.
3	Contaminated wastewater from this raw material storage area is observed seeping through boundary wall of unit and observed on land in adjacent farm.	No contaminated wastewater is observed on land in adjacent farms. Unit has provided proper drainage network to collect rainwater. Contaminated rainwater is collected and treated in ETP.
4	During inspection one wastewater sample collected from kacha pond near assembly point (Near hazardous waste storage area) and result is observed pH-6.84, COD9,39,597 mg/l, BOD-56,250 mg/l, Phenolic Compound-10.41 mg/l & Oil & Grease-70 mg/l.	No ponding of contaminated wastewater is observed within premises.
5	Vegetation in area (@8 m * 4 m) in open land of adjacent farm observed dry.	Green wild grass is observed in open land of adjacent farm.
6	Contaminated bags/liners are observed stored in open area within premises.	No Contaminated bags/liners are observed stored in open area within premises. Unit has provided dedicated covered storage area for contaminated bags and liners. Unit has installed a shredder machine for contaminated bags and liners.
7	During inspection @350 nos. contaminated HDPE drums (cut from center) & @300 nos. contaminated MS drums (cut from center) are observed stored on land in open area.	No Contaminated HDPE drums & MS drums are observed stored in open areas within premises. Unit has provided dedicated covered storage area for contaminated HDPE drums & MS drums.
8	Near discarded drum storage area, black colored residue (tarry waste) was observed to be spilled over partially on open land @ 4m * 4m and partially on pucca floor.	No waste is observed on open land within premises.
9	During the inspection odour was felt in plant premises.	No odour is felt outside the premises. Unit has provided deodorant system outside production plant and all along the periphery of unit.
10	During the inspection odour control system / deodorant spraying system was observed not in operation	During the visit, the deodorant spraying system is found in operation. System is operated for 5 min at interval of 15 min.
11	Unit has not provided sensors in waste	Unit has provided 19 sensors within premises

	processing and storage area.	location are as follows: Solid processing area: VOC, H2S, LEL, Cl2, HF Liquid waste process area: VOC, H2S, LEL, Cl2, HF Sigma Blender area: VOC, H2S, LEL, Aniline, CO Waste storage area: VOC, H2S, LEL, CO
12	During inspection ETP found dry and empty and interconnected pipelines in ETP area is observed in disconnected conditions.	During visit, ETP is observed in operation and it is operated on batch mode. Unit has provided Flow meter at the inlet and outlet of the ETP. Reading noted at the time of visit is 53.88 kl and 23.31 KL respectively.
13	Looking into the condition of the ETP it seems that ETP was not operated since long.	During visit, ETP is observed in operation and it is operated on batch mode. Unit has provided Flow meter at the inlet and outlet of the ETP. Reading noted at the time of visit is 53.88 kl and 23.31 KL respectively.

R N Shaikh
DEE

J M Mahida
DEE/RO

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Photographs



Area around assembly point



Concrete floor near main gate of unit

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The deodorant system provided outer side of plant and on periphery wall of unit.



Green wild grass is observed in open land of adjacent farm.



New sapling carried out in middle part of green belt.



Sensor provided in storage area.



GUJARAT POLLUTION CONTROL BOARD

REGIONAL OFFICE-VADODARA

GERI Compound, Race Course Road, Vadodara - 390 007, Phone : 2354850
Website : www.gpcb.gov.in Online Application Site : http://gpcbgn.gujarat.gov.in
E-mail Id (RO) : ro-gpcb-vado@gujarat.gov.in, E-mail ID (UH) uh-gpcb-vado@gujarat.gov.in

સ્થળ તપાસની નિરીક્ષણ નોંધ

આઈ.ડી.નં. 75614 કેટેગરી/સ્કેલ: R/....., Latitude/Longitude

શ્રીમાન,

આપશ્રીને જણાવવાનું કે, આજ તા. 3/7/23 ના રોજ આપશ્રીના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઇ-સ્પેક્શન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/પ્લાસ્ટીકનાં...../...../...../..... નમૂના પૃથક્કરણ અર્થે એકત્રિત કરેલ છે.

આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પડતર અરજી સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને /અથવા પર્યાવરણ નુકશાન વળતર લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પૂરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળસ્થિતિ/મુદાઓ/સૂચનાઓ આપવામાં આવે છે.

આ પરત્વે આંપશ્રી નીચે લેખિતમાં રજૂઆત કરી શકી છો અથવા લેખિત ખુલાસો / સ્પષ્ટતા / પૂર્તતા અહેવાલ કામકાજના દિન-૦૩માં બોર્ડની વડી કચેરીને ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Emailથી રજૂ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/ત્રુટિઓ/ક્ષતિઓ/ખામીઓ :

- ઓપન ડ્રેનિજ સ્થાને કચરા કચરો મળી રહ્યો છે.
- કાલની યોમાસની મિજબાને દરમ્યાન શાખાને ગ્રીનલોન્ડ તરફથી પ્રમોશન લેટેરવામાં ક્વાલિટી પૂર્ણ જાણમાં ઉગાડવા.

R. N. Bhalani
D.E.E

J. M. Malida
Regional Office

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,
(અધિકારીઓના નામ, હોદ્દો, સહી):

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધિની રજૂઆત: (જે લાગુ પડે તેની સાથે જ સહી કરવી)

મુલાકાત દરમ્યાન અધિકારીશ્રીઓએ મુદાઓ માટે સ્થળસ્થિતિ/સૂચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે, જેમાં,

(૧) આ સ્થળસ્થિતિ/સૂચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું.

Signature

(૨) જેમાં દર્શાવેલ સ્થળસ્થિતિ/સૂચનાઓમાંથી મુદા નં. સાથે હું, નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજૂઆત છે :

એકમના પ્રતિનિધિ/આ નોંધ મેળવનારનું નામ, હોદ્દો અને સહી:



Gujarat Pollution Control Board

Annexure A-2

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details GEO CLEANER LLP

Outward No: 43574-16/09/2023

Email : customer@geocleanerllp.com PLOT NO:94,
 Telephone : 9033220174 TOWER H 402, AARUNI RESIDENCY BILL, VILLAGE: BIL, VADODARA
 , Survey No. 94, Pratapnagar, Jarod Savali Road, Old Samlaya, Savali 391121,
 vadodara ,
 Pratapnagar - 391410
 DIST : Vadodara , TAL : Savli , SIDC : Not In Gide
 Inspection Id : 751930 (On Application) Ro Name : Vadodara

2 Type / Scale / Sector / Status : RED / SMALL / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 11/09/2023 12:30 / Air , Water , Hazd Person Contacted : Mr. Madhavbhai Malkani

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 15/04/2020 Production Start Dt : 01/05/2020 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 7.500 Dom : 8.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 2.000 Dom : 2.500 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Tanker

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): ZLD / -

10 Status of water consent Under the Water Act,1974: AWH-110736-30/09/2025 Last Inward:183092-15/10/2020[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 0 , Capacity of All = -

APCM Details : Scrubber
Fuel Used : ldo
Stack Attached to : Any Other,D.G. Sets

14 TSDF Name : Safe Enviro Private Limited

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : HW Monthly Return : 2023-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
03/07/2023	REV	19/07/2023	3MT,	742756	REV	HOR	748240
11/02/2022	SCN	30/09/2022	,	638714	SCN	ROU	684859
08/06/2022	REV	20/07/2022	3MT,	673743	REV	APP	678462

Monthly Patrak Data : Last Return : 202308 HAZD Waste Disposal : 5388.510 (107 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 0, ETP - 0, APCM - 9823	Meter Reading - 0, Kilo Litre - 25	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	MGVCL	
p	- On East Direction of the location of the Company	ON EAST	
p	- On North Direction of the location of the Company	ON NORTH	
p	- On South Direction of the location of the Company	ON SOUTH	
p	- On West Direction of the location of the Company	ON WEST	
o	- Production since (Date) or Proposed	01/05/2020	
g	- Nos of Stacks (Flue Gas & Process)	1, 0	
k	- Recycler Registration Valid ??	Yes	
j	- Name & Address of MAIN Re-Cycler	as per crux	
h	- Regd with T.S.D.F	VAD-Nandesari Enviro Cntl Ltd.BARODA [22333]	
i	- Recyclable Hazd Waste Disposal to	O/s State	
f	- Display Board Provided at the Entrance ?	Yes	
l	- CETP Name	----NOT a CETP Member	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 1, 1	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary-Tertiary	

General Observation

a	- R.O File No	-	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	N.A
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	
----	---	-----	--

Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	By SELF	As per crux
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	As per crux	

16/09/2023

2/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

g	-	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	-	Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	As per crux	
i	-	Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	-	Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	-	Facility is adequate for the applied process	Yes	
l	-	Passbook is maintained?	Yes	
m	-	Details of PLL, if applicable	As per crux	
n	-	Details of safety specs provided by the facility	Yes	
o	-	Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	-	Source of Water Supply	Tanker	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (75614)

Inspection Crux:

General Observation:

This unit is inspected w.r.to CTE-Amendment application. Detailed IR w.r.to the same is attached herewith. [4766]-15/09/2023

~ RO Comments/Reply : may be granted / I recommend : May be GRANTED-16/09/2023

Water Observation:

Air Observation:

Hazard Observation:



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

I recommend :

W.C Notings: As per profile.[4766-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

4. Preprocessing waste ની guideline નું તેમજ CCAની શરતોનું ચુસ્તપણે પાલન કરવું.
2. આપના દ્વારા છેલ્લા ત્રણ મહીના દરમિયાન રીસીવ કરેલ હેઝાર્ડસ વેસ્ટ અને ડિસ્પોઝ કરવામાં આવેલ હેઝાર્ડસ વેસ્ટની વિગત આધારભૂત પુરાવા સાથે રજુ કરવી.
3. આપના એકમમાં હેઝાર્ડસ વેસ્ટના preprocessing દરમિયાન ઉત્પન્ન થતા હેઝાર્ડસ વેસ્ટની માહિતી (જનરેશન/ડીસ્પોઝલ) રજુ કરવી.
1. સ્ટોરેજ એરીયાનું LEL મીટર અન્ડર મેન્ટેન્સમાં જોવા મળેલ છે જેને પુનઃ કાર્યરત કરી ફોટો સહિત બોર્ડને જાણ કરવી.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
હાલની ચોમાસાની સિઝનને ધ્યાનમાં રાખીને ગ્રીન બેલ્ટ વધારવો. ડૂમમાં ઉછેરવામાં આવેલ વૃક્ષો જમીન પર ઉગાડવા.; We have uploaded Reply in Extra Tag and also submitted to Respective R.O. (08/07/2023)	742756(03/07/23)	Still Pending
Online analyser સાથે હુટર સિસ્ટમ લગાડવી.; We have uploaded Reply in Extra Tag and also submitted to Respective R.O. (08/07/2023)	742756(03/07/23)	Fully Complied
2) આપના એકમ દ્વારા એકમમાં બનાવેલ Green belt એરીયા ની માહિતી અત્રેની કચેરીમાં જમા કરાવવી.; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
5 Pre processing waste ની guidelines નું તેમજ CCA ની શરતો નું ચુસ્તપણે પાલન કરવું; We have uploaded reply in Extra Tag dated 24/03/2023 and also submitted to respective R.O. (06/04/2023)	729590(20/03/23)	Fully Complied
4 આપના એકમ દ્વારા છેલ્લાં ત્રણ માસ દરમિયાન મેળવેલ hazardous waste અને co processing માટે મોકવેલ તેમજ અન્ય રીતે નિકાલ કરેલ hazardous waste (CCA મુજબ) ની માહિતી આધારભૂત પુરાવા સાથે અત્રે ની કચેરી માં જમા કરાવવી; We have uploaded reply in Extra Tag dated 24/03/2023 and also submitted to Respective R.O. (06/04/2023)	729590(20/03/23)	Fully Complied
1) આપના એકમમાં PLANT LAY OUT AREA (Storage Area +process Area +other Area)ની Dimension સાથેની માહિતી અત્રેની કચેરીમાં જમા કરાવવી.; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
3) આપના એકમ દ્વારા waste receiving/disposal માટે વાપરવા માં આવતા transportation vehicle ની GPCB ની VLTS સાથે registered vehicles ની માહિતી અત્રેની કચેરી માં જમા કરાવવી; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
૧. આપના દ્વારા છેલ્લા ત્રણ મહિના દરમિયાન રીસીવ કરેલ હેઝાર્ડસ વેસ્ટ અને ડીસ્પોઝ કરવામાં આવેલ હેઝાર્ડસ વેસ્ટની વિગત આધારભૂત પુરાવા સાથે રજુ કરવી.; We have uploaded Reply in Extra Tag and also submitted to respective R.O (10/01/2023)	698650(28/12/22)	Fully Complied
૨. આપના એકમમાં હેઝાર્ડસ વેસ્ટના Preprocessing દરમિયાન ઉત્પન્ન થતા હેઝાર્ડસ વેસ્ટની માહિતી (જનરેશન અને ડીસ્પોઝલ) રજુ કરવી.; We have uploaded reply in Extra Tag and also submitted to respective R.O. (10/01/2023)	698650(28/12/22)	Fully Complied



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (75614)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	12	vent from mixing operation	SCR	PM-150,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	7	125KVA	YES	N.A	ldo	170 Lit/Day	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	3010.000-M.T	COL,DCO,STO,TRA
2	Concentration or evaporation residues	I -37.3	2000.000-M.T	COL,DSS,STO,TRA
3	Used or Spent Oil	I -5.1	1.000-M.T	COL,REU,STO,TRA
4	Concentration or evaporation residues	I -37.3	2000.000-M.T	CIW,COL,DSI,STO,TRA
5	Chemical sludge from waste water treatment	I -35.3	50.000-M.T	COL,DSS,STO,TRA

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Waste Mix Liquid	1625.000	1625.000 - M.T	0.000	
2	waste mixed solid/semi solid	6600.000	6600.000 - M.T	0.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	additives	416.660 - M.T
2	organic/inorganic hazardous and non hazardous wastes	8225.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 15.500	WWG : 4.500	Water Source	Remark
1	Agriculture	5.000	0.000	Tankers	
2	Domestic Purpose	3.000	2.500	Tankers	
3	Others	2.500	1.500	Tankers	Water Use in ODC, PGC, DW and Lab

H Solid Waste

Inspection Team : MR. PRATIKKUMAR SUDHIRBHAI CHAUDHARY - K.J.Mistry,SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(MR. PRATIKKUMAR SUDHIRBHAI CHAUDHARY)

Name of Unit: M/s. Geo Cleaner LLP

PCB ID: 75614

Date of Inspection: 11/09/2023

- This unit is inspected w.r.to CTE-Amendment application for (1) Reduction in existing quantity of Waste mix Solid/Semi solid from 79200 MT/Year to 53500 MT/Year and (2) Increase in quantity of Waste mix Liquid/Semi liquid from 19500 MT/Year to 50400 MT/Year.
- Unit has submitted list of raw material (Hazardous waste) along with submitted application.
- As per application, Fresh water source is Tanker. Total water consumption will be increase from 10.5 KLD (Domestic purpose- 3 KLD, Gardening purpose- 5 KLD and Industrial purpose- 2.5 KLD) to 11 KLD (Domestic purpose- 3 KLD, Gardening purpose- 5 KLD and Industrial purpose- 3 KLD).
- Total waste water generation will be increase from 4.5 KLD (Domestic waste water- 2.5 KLD and Industrial waste water- 02 KLD) to 6.25 KLD (Domestic waste water- 2.5 KLD and Industrial waste water- 3.75 KLD).
- Generated industrial waste water will be treated in to ETP and the treated waste water will be reused in blending process as a captive consumption along with other Industrial waste. Generated domestic waste water will be disposed off through septic tank/soak pit system.
- As per application, there will be no any change in fuel consumption and flue gas emission stack details and will be remain same as per existing consent. Unit has proposed additional 01 nos. of process stack i.e. Process area (Blending Mixing area) Vent from mixing operation having Activated carbon filter as APCM.
- Unit has proposed 08 category of hazardous waste and details of the same are uploaded in xgn.
- Unit has obtained CCA vide order no. AWH-110736, valid upto 30/09/2025 for Pre-processing facility i.e. Waste mixed liquid- 19500 MT/Year and Waste mixed solid/semi solid- 79200 MT/Year and subsequent CCA-Amendment vide order dated 09/06/2022.
- During inspection, unit is observed in operation and manufacturing of Waste mixed solid going on. It's a pre processing facility. Co-processable hazardous waste from various industries received and after mixing according to its compatibility it is sent to cement industries. Waste from industries received through online manifest system.
- Unit has provided two nos. of Solid mixing pits (Cap: 45 MT/batch). Dry waste mix with JCB machines and manually screening carried out before packing. Unit has provided 01 nos. of process/mixing tank (Cap: 75 MT) and 05 nos. of storage tanks (Cap: 220 MT, 20 MT, 65 MT (3 Nos. each)) for waste mixed liquid and 01 nos. of Sigma mixer (Cap: 5 MT). Installation of new shredder for contaminated plastic material is going on.
- Unit has provided Closed shed area and RCC flooring in shed area for the reception, storage, and processing of the different types of hazardous waste. Unit has constructed separate area (RCC) for sun drying of solid waste and proposed to provide leachate collection facility connected with ETP.
- Unit has provided odour control system/deodorant spraying system. During inspection, odour control system/deodorant spraying system is observed in operation.
- Unit has provided 3 Nos of Air Operated Double Diaphragm (AOD) pumps to transfer raw liquid waste from drums to storage/mixing tank as well as recirculating liquid within

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tank to form homogeneous liquid. Unit has provided separate fume extraction hood with each AOD pump, each storage tank, waste mix solid manufacturing pit, liquid mixing tank, and sigma blender. These fume extraction hoods are further connected to common activated carbon filter provided as APCM.

- Unit has provided VOC, H₂S, LEL, HF & Cl₂ sensors near Solid waste mixing pit (process area). During inspection, sensors are showing reading as follows: VOC: 0 ppm, H₂S: 0 ppm, LEL: 0, HF: 0 ppm and Cl₂: 0 ppm. Unit has provided VOC, H₂S & CO sensors at Storage area and LEL sensor observed under maintenance, hence unit has been instructed w.r.to the same. During inspection, sensors are showing reading as follows: VOC: 0 ppm, H₂S: 0 ppm and CO: 0 ppm. Unit has provided VOC, H₂S, LEL, CO & Aniline sensors near Sigma mixer. During inspection, sensors are showing reading as follows: VOC: 0 ppm, H₂S: 0 ppm, CO: 0 ppm, LEL: 0 & Aniline: 0 ppm. Unit has provided VOC, H₂S, LEL, HF & Cl₂ sensors near Tanker loading/unloading area. During inspection, sensors are showing reading as follows: VOC: 58 ppm, H₂S: 0 ppm, LEL: 0, HF: 0 ppm and Cl₂: 0 ppm. Unit has provided hooter system with online sensors.
- Unit has provided one nos. of D.G. set (Cap: 125 KVA) as standby.
- Unit has started transferring of trees from plastic drums onto land and started developing gardening/plantation area.
- Fresh water source is tanker. Unit has provided ETP consists of primary and tertiary treatment facility for treatment of generated industrial waste water. Treated waste water is reused again in process. During visit, ETP is observed in operation. Flow meter provided in ETP area showing reading during inspection as follows: (a) ETP inlet: 71.4 KL, (b) ETP outlet: 35.1 KL. Generated domestic waste water is disposed off through septic tank/soak pit system. As per proposal, generated ETP sludge will be used in blending process within plant.
- Unit has submitted MOU for sending waste to co processing with M/s J.K Cement, M/s Nuvoca Vistas Corporation Limited, M/s NU vista limited, M/s Gujarat Siddhee cement limited, M/s Birla Corporation Limited, M/s Ambuja Cement Ltd, M/s Udaipur Cement Works Ltd, M/s Wonder cement and M/s Dalmia Cement Ltd. Unit has submitted work order of M/s Shree Cement Ltd.
- Unit has submitted agreement for disposal of generated discarded contaminated drums to M/s Lucky Scrap Traders, GIDC Halol.
- Unit has valid PLI policy vide no. 1814002722P109284433, valid up to 16/12/2023 and same is uploaded in xgn.
- Unit has been instructed to submit the details of waste received for pre-processing and sent to co-processing industry along with hazardous waste generation/disposal within premises during last 3 months along with supporting documents.
- Necessary written remarks are given to the unit during inspection. 3-day NEI is attached herewith.

K. J. Mistry
SSA

P.S. Chaudhary
AEE

GUJARAT POLLUTION CONTROL BOARD

REGIONAL OFFICE-VADODARA



GERI Compound, Race Course Road, Vadodara - 390 007, Phone : 2354850
 Website : www.gpcb.gov.in Online Application Site : http://gpcb.xgn.gujarat.gov.in
 E-mail Id (RO) : ro-gpcb-vado@gujarat.gov.in, E-mail ID (UH) uh-gpcb-vado@gujarat.gov.in

Geo cleaner		સ્થળ તપાસની નિરીક્ષણ નોંધ	
આઈ.ડી.નં. 75614, કેટેગરી/સ્કેલ: R/S, Latitude/Longitude			
<p>શ્રીમાન,</p> <p>આપશ્રીને જણાવવાનું કે, આજ તા. 11/9/23 ના રોજ આપશ્રીના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઇન્સ્પેક્શન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/પ્લાસ્ટીકના નમૂના પૃથક્કરણ અર્થે એકત્રિત કરેલ છે.</p> <p>આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે ટ્રુટિઓ/ક્વિટીઓ જોવા/જાણવા મળેલ છે, જે આધારે પડતર અરજી સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને/અથવા પર્યાવરણ નુકશાન વળતર લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પૂરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળસ્થિતિ/મુદ્દાઓ/સૂચનાઓ આપવામાં આવે છે.</p> <p>આ પરત્વે આપશ્રી નીચે લેખિતમાં રજૂઆત કરી શકો છો અથવા લેખિત ખુલાસો / સ્પષ્ટતા / પૂર્તતા અહેવાલ કામકાજના દિન-૦૩માં બોર્ડની વડી કચેરીને ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Emailથી રજૂ કરવા નોટીસ આપવામાં આવે છે.</p>			
સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/ટ્રુટિઓ/ક્વિટીઓ/ખામીઓ :			
<p>(1) સ્પેશિયલ સેફ્ટી ટીમના સભ્યો LEL નીચે સ્થળે સેફ્ટી ટીમના કોર્સ મુજબ ટેસ્ટિંગ કરી સેફ્ટી ટીમના કોર્સ મુજબ સેફ્ટી કરવી.</p> <p>2) કામના દુર સ્થળે ગોળા મળીને દરમ્યાન રિસિવ કરેલ ટેસ્ટિંગ વેર અને ડિસ્પોઝ કરવામાં આવેલ ટેસ્ટિંગ વેરની વિગત સંબંધિત પુરાવા સાથે રજૂ કરવી.</p> <p>3) કામના સ્થળે ટેસ્ટિંગ વેરના Preprocessing દરમ્યાન ઉપરના થતા ટેસ્ટિંગ વેરની મારિટી (જનરેશન/ડિસ્પોઝલ) રજૂ કરવી. (4) Pre Processing Waste ની Guideline નું તેમજ CCA ની શરતોનું ગુરુત્વપૂર્ણ પાલન કરવું.</p>			
ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી, (અધિકારીઓના નામ, હોદ્દો, સહી):		K. J. Mishra (S.S.A)	
		P. S. Chaudhary (A.E.E)	
મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધિની રજૂઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)			
મુલાકાત દરમ્યાન અધિકારીશ્રીઓએ 4 મુદ્દાઓ માટે સ્થળસ્થિતિ/સૂચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે, જેમાં,			
(૧) આ સ્થળસ્થિતિ/સૂચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું.			
(૨) જેમાં દર્શાવેલ સ્થળસ્થિતિ/સૂચનાઓમાંથી મુદ્દા નં. સાથે હું, નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજૂઆત છે :			
એકમના પ્રતિનિધિ/આ નોંધ મેળવનારનું નામ, હોદ્દો અને સહી:		Mr. Madhavkumar Malkani (G.M.)	
તા.: 11/9/23			



Gujarat Pollution Control Board

Annexure A-3

PCB Id: 75614

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details GEO CLEANER LLP

Outward No: 44038-22/11/2023

Email : customer@geocleanerllp.com PLOT NO:94,
 Telephone : 9033220174 TOWER H 402, AARUNI RESIDENCY BILL, VILLAGE: BIL, VADODARA
 , Survey No. 94, Pratapnagar, Jarod Savali Road, Old Samlaya, Savali 391121,
 vadodara ,
 Pratapnagar - 391410
 DIST : Vadodara , TAL : Savli , SIDC : Not In Gide
 Inspection Id : 760640 (H.O.Reference) Ro Name : Vadodara

2 Type / Scale / Sector / Status : RED / SMALL / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 18/11/2023 15:20 / Water Person Contacted : Madhav Malkan-GM

4 Env Audit Detail : Sch : N.A , , Year : , On Dt :

Commissioned Dt : 15/04/2020 Production Start Dt : 01/05/2020 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 7.500 Dom : 8.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 2.000 Dom : 2.500 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Tanker

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): ZLD / -

10 Status of water consent Under the Water Act,1974: AWH-110736-30/09/2025 Last Inward:183092-15/10/2020[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 0 , Capacity of All = -

APCM Details : Scrubber
Fuel Used : ldo
Stack Attached to : Any Other,D.G. Sets

14 TSDF Name : Nandesari Enviro Cntl Ltd.BARODA [22333]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2022-2023 Water Cess Return : HW Monthly Return : 2023-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
03/07/2023	REV	19/07/2023	3MT,	742756	REV	HOR	748240
11/02/2022	SCN	30/09/2022	,	638714	SCN	ROU	684859
08/06/2022	REV	20/07/2022	3MT,	673743	REV	APP	678462

Monthly Patrak Data : Last Return : 202310 HAZD Waste Disposal : 6796.190 (144 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 0, ETP - 0, APCM - 10193	Meter Reading - 0, Kilo Litre - 29	Meter Reading - 0, Kilo Litre - 0

22/11/2023

1/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	-	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Water Parameter

b	-	Source of Water Supply	Tanker	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Batch Wise	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (75614)

Inspection Crux:

Water Observation:

Air Observation:

Hazard Observation:

General Observation:

Unit has been inspected w.r.t. permanent revocation & HO email dtd 06/11/2023 regarding site verification of storage area provided/proposed for the raw material storage and finished products, plant and machineries as submitted (uploaded) by industry and submit inspection report in required tabular format. Detailed report is attached herewith. [4732]-22/11/2023

~ RO Comments/Reply :Recommended for further revocation-22/11/2023

22/11/2023

2/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

I recommend : i. Recommend Revocation Order

W.C Notings: -----[4732-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

છેલ્લા ત્રણ માસ દરમિયાન રીસીવ કરવામાં આવેલ હેઝાર્ડસ વેસ્ટ તથા ડિસ્પોઝ કરવામાં આવેલ હેઝાર્ડસ વેસ્ટની માહિતી રજુ કરવી.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
4. Preprocessing waste ની guideline નું તેમજ CCAની શરતોનું ચુસ્તપણે પાલન કરવું.	751930(11/09/23)	Partial Compliance
2. આપના દ્વારા છેલ્લા ત્રણ મહીના દરમિયાન રીસીવ કરેલ હેઝાર્ડસ વેસ્ટ અને ડિસ્પોઝ કરવામાં આવેલ હેઝાર્ડસ વેસ્ટની વિગત આધારભૂત પુરાવા સાથે રજુ કરવી.	751930(11/09/23)	Partial Compliance
3. આપના એકમમાં હેઝાર્ડસ વેસ્ટના preprocessing દરમિયાન ઉત્પન્ન થતા હેઝાર્ડસ વેસ્ટની માહિતી (જનરેશન/ડીસ્પોઝલ) રજુ કરવી.	751930(11/09/23)	Partial Compliance
1. સ્ટોરેજ એરીયાનું LEL મીટર અન્ડર મેન્ટેન્સમાં જોવા મળેલ છે જેને પુનઃ કાર્યરત કરી ફોટો સહિત બોર્ડને જાણ કરવી.	751930(11/09/23)	Partial Compliance
હાલની ચોમાસાની સિઝનને ધ્યાનમાં રાખીને ગ્રીન બેલ્ટ વધારવો. ડ્રમમાં ઉછેરવામાં આવેલ વૃક્ષો જમીન પર ઉગાડવા.; We have uploaded Reply in Extra Tag and also submitted to Respective R.O. (08/07/2023)	742756(03/07/23)	Still Pending
Online analyser સાથે હુટર સિસ્ટમ લગાડવી.; We have uploaded Reply in Extra Tag and also submitted to Respective R.O. (08/07/2023)	742756(03/07/23)	Fully Complied
2) આપના એકમ દ્વારા એકમમાં બનાવેલ Green belt એરીયા ની માહિતી અત્રેની કચેરીમાં જમા કરાવવી.; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
5 Pre processing waste ની guidelines નું તેમજ CCA ની શરતો નું ચુસ્તપણે પાલન કરવું; We have uploaded reply in Extra Tag dated 24/03/2023 and also submitted to respective R.O. (06/04/2023)	729590(20/03/23)	Fully Complied
4 આપના એકમ દ્વારા છેલ્લાં ત્રણ માસ દરમિયાન મેળવેલ hazardous waste અને co processing માટે મોકવેલ તેમજ અન્ય રીતે નિકાલ કરેલ hazardous waste (CCA મુજબ) ની માહિતી આધારભૂત પુરાવા સાથે અત્રે ની કચેરી માં જમા કરાવવી; We have uploaded reply in Extra Tag dated 24/03/2023 and also submitted to Respective R.O. (06/04/2023)	729590(20/03/23)	Fully Complied
1) આપના એકમમાં PLANT LAY OUT AREA (Storage Area +process Area +other Area)ની Dimension સાથેની માહિતી અત્રેની કચેરીમાં જમા કરાવવી.; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied
3) આપના એકમ દ્વારા waste receiving/disposal માટે વાપરવા માં આવતા transportation vehicle ની GPCB ની VLTS સાથે registered vehicles ની માહિતી અત્રેની કચેરી માં જમા કરાવવી; We have uploaded reply in Extra tag dated 24/03/2023 and also submitted to Respective R.O. (31/03/2023)	729590(20/03/23)	Fully Complied

22/11/2023

3/5 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

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Gujarat Pollution Control Board

PCB Id: 75614

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (75614)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	... Any Other	12	vent from mixing operation	SCR	PM-150,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	7	125KVA	YES	N.A	ldo	170 Lit/Day	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	3010.000-M.T	COL,DCO,STO,TRA
2	Concentration or evaporation residues	I -37.3	2000.000-M.T	COL,DSS,STO,TRA
3	Used or Spent Oil	I -5.1	1.000-M.T	COL,REU,STO,TRA
4	Concentration or evaporation residues	I -37.3	2000.000-M.T	CIW,COL,DSI,STO,TRA
5	Chemical sludge from waste water treatment	I -35.3	50.000-M.T	COL,DSS,STO,TRA

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Waste Mix Liquid	1625.000	1625.000 - M.T	0.000	
2	waste mixed solid/semi solid	6600.000	6600.000 - M.T	0.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	additives	416.660 - M.T
2	organic/inorganic hazardous and non hazardous wastes	8225.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 15.500	WWG : 4.500	Water Source	Remark
1	Agriculture	5.000	0.000	Tankers	
2	Domestic Purpose	3.000	2.500	Tankers	
3	Others	2.500	1.500	Tankers	Water Use in ODC, PGC, DW and Lab

H Solid Waste

Inspection Team : MR. JIGNESH JAYSUKHBHAI RAIYANI - K.J.Mistry,SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(MR. JIGNESH JAYSUKHBHAI RAIYANI)

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Gujarat Pollution Control Board
Regional Office Vadodara
Inspection Report

Name: M/s. Geo Cleaner LLP (PCB ID: 75614).

Address: S.No. 94, Near Old Samaliya, PO Pratapnagar, Vadodara-391121.

Inspected on: 18/11/2023

Ref.:

1. HO email dtd 06/11/2023 regarding carry out site verification of storage area provided/proposed for the raw material storage and finished products, plant and machineries as submitted (uploaded) by industry and submit inspection report in required tabular format.
2. Revocation extension against closure direction issued u/s 5 of EP Act 1986 vide letter dtd 12/10/2021.

Report:

General Part:

- Unit has been inspected w.r.t. HO email dtd 06/11/2023 regarding site verification of storage area provided/proposed for the raw material storage and finished products, plant and machineries as submitted (uploaded) by industry and submit inspection report in required tabular format. (Email copy is attached herewith). Details as required in format as per HO email is attached herewith as Annexure-A.
- Unit has been issued closure direction u/s 5 of EP Act 1986 for violation of provision of HW rule 2016 which was further revoked up to 18/10/2023 vide letter dtd 10/11/2021, 20/07/2022 and 19/07/2023. Now, unit has submitted letter for permanent revocation of the same.
- Unit has obtained CCA vide order no. AWH-110736, valid up to 30/09/2025 for Pre-processing facility i.e. Waste mixed liquid- 19500 MT/Year and Waste mixed solid/semi solid- 79200 MT/Year and subsequent CCA-Amendment vide order dated 09/06/2022.
- During inspection, unit is observed in operation. It is preprocessing facility for liquid and solid incinerable/co-processable HW.
- Unit is receiving liquid and solid incinerable/co-processable HW from member industries, mixing these waste based on compatibility, GCV and cement industries requirement and sent this pre-processed mixer solid/liquid to cement industries for co-processing.
- For waste mix solid/semi-solid, unit has provided one shredder machine and two nos of mixing pits (each 45 MT/batch).
- For waste mix solid/semi-solid, unit has provided one nos of mixing tank (75 MT) and one nos of Sigma mixer (5 MT).
- Unit has valid PLI policy vide no. 1814002722P109284433, valid up to 16/12/2023 and same is uploaded in xgn.

Water Part:

- Fresh water source is tanker. Unit has provided ETP consists of primary and tertiary treatment facility for treatment of generated industrial waste water. Treated waste water is reused again in process. During visit, ETP is observed operational. Person contacted has informed that they are operating ETP on batch mode for generated industrial effluent from laboratory which is in very less quantity. Flow meter provided in ETP area showing reading during inspection as follows: (a) ETP inlet: 71.4 KL, (b) ETP outlet: 42.15 KL.



➤ Generated domestic waste water is disposed through septic tank/soak pit system.

Air Part:

- Unit has provided one nos. of D.G. set (Cap: 125 KVA) as standby.
- Unit has provided odour control system/deodorant spraying system. During inspection, odour control system/deodorant spraying system is observed in operation.
- Unit has provided 3 Nos of Air Operated Double Diaphragm (AOD) pumps to transfer raw liquid waste from drums to storage/mixing tank as well as recirculating liquid within tank to form homogeneous liquid. Unit has provided separate fume extraction hood with each AOD pump, each storage tank, waste mix solid manufacturing pit, liquid mixing tank, and sigma blender. These fume extraction hoods are further connected to common activated carbon filter provided as APCM. During inspection, fume extraction system is observed in operation.
- Unit has provided online sensors with hooter system. at following location:

Sr. No.	Location	Parameter	Observation
1	Near solid waste mixing pit	VOC, H2S, LEL, HF & Cl2	VOC: 0 ppm, H2S: 0 ppm, LEL: 0, HF: 0 ppm and Cl2: 0 ppm
2	In Storage shed	VOC, H2S, LEL, CO	VOC: 0 ppm, H2S: 0 ppm, LEL: 0 and CO: 0 ppm
3	Near Sigma mixer	VOC, H2S, LEL, CO & Aniline	VOC: 0 ppm, H2S: 0 ppm, CO: 0 ppm, LEL: 0 & Aniline: 0 ppm
4	Near Tanker loading/unloading area	VOC, H2S, LEL, HF & Cl2	VOC: 0 ppm, H2S: 0 ppm, LEL: 0, HF: 0 ppm and Cl2: 0 ppm.

HW Part:

- Unit has provided Closed shed area and RCC flooring in shed area for the reception, storage, and processing of the different types of hazardous waste.
- During inspection,
- Unit has been instructed to submit the details of waste received for pre-processing and sent to co-processing industry along with hazardous waste generation/disposal within premises during last 3 months along with supporting documents.
- During inspection, there is no any HW (Solid/Liquid/Contaminated Liner/bags etc) storage in open and accumulation of contaminated effluent is observed within premises. Photographs taken are attached herewith.





Date: 18/11/2023

K. J. Mistry
SSA

J. J. Raiyani
AEE

Area Details:

Raw material storage area description			
Storage Area	Area in sq. Mt	Capacity MT	Approx. Stock observed during inspection (In MT)
Hazardous & Non Hazardous waste solid waste	219.9	834	@207
Liquid storage area (stored only in drums)	482.1	927	@274

Liquid & Solid waste Processing area			
Storage Area	Area in sq. Mt	Capacity MT per Day	Approx. Stock observed during inspection (In MT)
Waste Mix Solid	385.21	180	@40
Waste Mix Liquid	327.23	210	@43

Finish Product Storage area description			
Storage Area	Area in sq. Mt	Capacity MT	Approx. Stock observed during inspection (In MT)
Waste Mix Solid	216.8	834	@116
Waste Mix Liquid (stored in tanks – 05 nos and Drums)	344.88	957	@277

Note: Unit has furnished plant layout showing all the above mentioned area with dimensions and demarcation. Plant layout is already submitted by unit.

Details of Plant Machinery:

Sr No.	Machinery	Name of machineries	Batch capacity	Nos. of equipment	Batch per day (Nos/day)	Total product (MT/day)	Production capacity in 24 working days (MT/Month)
1	Waste mix solid/semi-solid (waste mix pre-processing facility)	Mixing Pit	45 MT	2 Nos	2	180	4320
Note: Unit has provided one Shredder machine with 2 X 30 HP Motor for particle size reduction before waste mixing (solid) and utilized as when required. It is not rate limiting step for manufacturing process of waste mix solid/semi solid. Mixing Pit Dimensions: 6.995 m X 3.89 m X 2 m, Range of Sp. Gravity of Solid/Semi Solid Mix: @0.8 to 0.95. (Sp.gravity is depended on material being mixed)							
2	Waste mix liquid/Semi-Liquid (waste mix pre-processing facility)	Sigma Blender	5 MT	1 Nos	12	60	1440
		Mixing / Blending Tank	75 MT	1 Nos	2	150	3600
Note: Sigma Blender Volume: 4.5 m ³ Mixing Tank Dimension: Dia-4.5 m, Height-5 m Range of Sp. Gravity of Solid/Semi Solid Mix: @1 to 1.3. (Sp.gravity is depended on material being mixed)							

Facility	Proposed capacity existing, considering 300 nos. of working days	Proposed processing including MT/Day	Proposed Raw material storage capacity, MT	Proposed Finished material storage capacity, MT	Required storage capacity considering 7 days storage
Waste Mix Solid	119 MT/Day		834	834	833 MT for raw material and 833 MT for finish product
Waste Mix Liquid	133.33 MT/Day		927	957	933.33 MT for raw material and 933.33 MT for finish product